

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 641/97

DATE OF ORDER : 13-05-1997.

Between :-

S.K.Alla Bashish

... Applicant

And

1. The Superintending Archaeologist (M), Archaeological Survey of India, Fort Musium, Southern Branch, Madras - 9.
2. The Asst. Superintending Archaeologist, Archaeological Survey of India, Nagarjunakonda, Zone Vijayapur South, Guntur District - 522 439.
3. The Employment Exchange Officer, O/o The Employment Office, Guntur District.

... Respondents

-- -- --

Counsel for the Applicant : Shri V.V.Narasimha Rao

Counsel for the Respondents : Shri N.R.Devaraj for RR 1 & 2
Shri P.Naveen Rao for R-3.

-- -- --

CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A) *Q. 1/2*

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

-- -- --

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

--- --- ---

Heard Shri V.V.Narasimha Rao, counsel for the applicant and Shri P.Naveen Rao, learned standing counsel for the respondent No.3. None for Respondents 1 and 2.

2. The applicant is an educated unemployed youth. According to him, Respondent No.2 has sought and secured permission of respondent No.1 to fill up certain posts of Attendants and Chowkidars. The Employment Exchange is stated to have sponsored the names of an unspecified number of candidates for these vacancies. According to his information, applicant's name has not been included in the list of the Employment Exchange sponsored candidates. He has filed this D.A. with a prayer to direct the respondents to interview the applicant along with the sponsored candidates for the above mentioned posts.

3. Every purported fact in this case is vague and unsubstantiated. It is not known whether respondent No.2 is conducting any recruitment at all. Similarly, it is not clear how many vacancies exist in each cadre/post. The essential qualifications required of the candidates are not known. It is not clear whether the applicants would fulfill any or all of these qualifications. It is also not known whether any interview is going to take place shortly. The date of such selection/interviews is also not known. It is not known whether or not the applicant's name has been sponsored by the Employment Exchange and if not, the reasons thereof. Everything is based on mere hearsay and unsupported oral statements.

Q
136

(11)

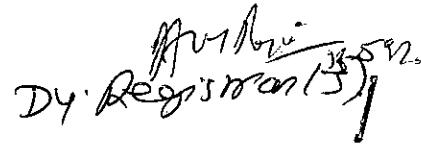
4. This Tribunal in some cases of similar nature had issued certain directions to various respondents in identical circumstances. Consistently with those, the following directions are issued:-

- (i) The applicant may submit an application directly to respondent No.2 so as to reach the latter not later than one week prior to the commencement of interviews/selections/recruitments.
- (ii) If the application is received as indicated above, Respondent No.2 shall consider his case along with the candidates sponsored by the Employment Exchange.
- (iii) If the applicant fails to meet the deadline for submission of the application as indicated above, the OA shall stand automatically rejected.
- (iv) If the case of the applicant's candidature is considered but he is not found fit or not selected for the post applied for him, the OA shall stand dismissed.

5. Thus the O.A. is disposed of at the admission stage. No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)

Dated: 18th May, 1997.
Dictated in Open Court.


D.Y. Registrar (S)

av1/

12

Copy to:-

1. The Superintending Archaeologist(M), Archaeological Survey of India, Fort Musieum, Southern Branch, Madras.
2. The Asst. Superintending Archaeologist, Archaeological Survey of India, Nagarjunakonda, Zone Vijayapuri South, Guntur Dist.
3. The Employment Exchange Officer, O/O The Employment office, Guntur District.
4. One copy to Sri. V.V.Narasimha Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Sri. P.Naveen Rao, SC for AP, R-3, CAT, Hyd.
7. One copy to Deputy Registrar(A), CAT, Hyd.
8. One spare copy.

Rsm/-

~~Self~~
9/6/97

TO COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 13 - 5 - 1997

ORDER/JUDGMENT

M.A.R.A/C.A.No. 69

in

O.A.No. 691/92

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal

DESPATCH

19 MAY 1997

हैदराबाद न्यायपीठ

HYDERABAD BENCH

pvm